

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Syndicate Bank
Vs
Vijay Spinners (RJPM) Pvt Ltd

MAIN PETITION NUMBER : CP/988/2018

(IA/MA) APPLICATION NUMBERS

IA/983(CHE)/2024

ORDER

Present: Ms. Pavithra Sundarajan, Ld. Counsel for Applicant.

This Application has been filed to take on record the 7th Progress Report for the quarter ended 31.03.2024. The same is taken on record with all just exceptions.

IA/983(CHE)/2024 is accordingly **disposed of**.

-sd-
[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-
[SANJIV JAIN]
MEMBER (JUDICIAL)